

INDEX TO LOK SABHA DEBATES

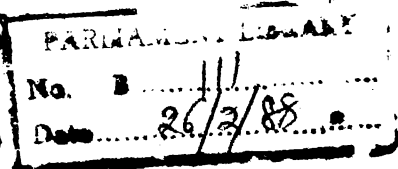
(EIGHTH SERIES)

VOLUMES XIII TO XVII

FIFTH SESSION OF THE EIGHTH LOK SABHA

February 20, 1986 to May 8, 1986

Phalguna 1, 1907 (Saka) to Vaisakha 18, 1908 (Saka)



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HOW TO USE THE INDEX

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Under every main heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers, separated by the word "Debates" in italics.

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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	Adjournment Motion
B.O.H.	Business of the House
C.A.	Calling Attention to Matter of Urgent Public Importance
Consid.	Consideration stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
D.G.	Demands for Grants
D.E.G.	Demands for Excess Grants
D.E.G. (R)	Demands for Excess Grants (Railways)
D.S.G.	Demands for Supplementary Grants
D.S.G. (R)	Demands for Supplementary Grants (Railways)
Dis.	Discussion
H.A.H. Dis.	Half-an-Hour Discussion
Int.	Introduction Stage of a Bill
L.S.	Lok Sabha
M.	Motion
Q.P.	Question of Privilege
Pet.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement

PART I—SUBJECT INDEX

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Allocation of more funds for Telecommunication department during Seventh Five Year Plan (XV—24.3.86), 351.

Construction of a Railway over-bridge near Alwar Railway Station (XV—14.86), 312-13.

Conversion of National Highway between Bangalore and Nelamangala into a double road (XVII—6.5.86), 273-74.

Damage caused due to recent hailstorm in Vidharbha region in Maharashtra and need to provide necessary relief to the people (XIII—26.2.86), 289.

Demand for a direct express train between Jodhpur and Ahmedabad via Bhildi (XVI—15.4.86), 300-01.

- Demand for a Rs. 100 crore grant to Maharashtra Government for carrying out housing/slum clearance schemes in Bombay (XIV—10.3.86), 340.
- Demand for achieving the objectives laid down in the Sixth Five-Year Plan for removal of poverty and un-employment in Bihar (XIII—5.3.86), 215-16.
- Demand for adequate Central assistance to provide relief to the drought affected people in Kerala (XVI—17.4.86), 231.
- Demand for another thermal power station at Delhi to meet the power shortage in the capital (XVI—17.4.86) 236-37.
- Demand for assistance of rupees ten crores for relief of the victims of the recent earthquake in Kangra Valley of H.P. (Under Rule 377) (XVII—8.5.86), 20-21.
- Demand for construction of a National Highway linking Rajahmundry and Nagpur by a direct route (Under Rule 377), (8.5.86), 21-22.
- Demand for construction of a railway line from Maharajapur station to Mandla Fort in Madhya Pradesh (XV—21.3.85), 335-36.
- Demand for construction of bridges at Railway crossings over national highways in the country by the railway administration itself (XVII—8.5.86), 18-19.
- Demand for developing Bithoor town near Kanpur as a tourist centre, (XVII—29.4.86), 333-34.
- Demand for developing Northern part of Kerala to attract tourist traffic (XIII—25.2.86), 358-59.
- Demand for diverting a few ships from Cochin, Mangalore and Tuticorin Ports to Calicut/Beypore Port to provide employment to idle workers at the latter port (XIII—25.2.86), 360-61.
- Demand for early clearance and construction of the SWAN channels—
- tion and the Shivalik Project in Himachal Pradesh (XIV—10.3.86), 341.
- Demand for erecting a monument in memory of the late Sibte Hasan (XVII—8.5.86), 16-18.
- Demand for execution of work on Sakri-Hasanpur railway line (XVII—8.5.86), 14-15.
- Demand for financial assistance of Rs. 500 crores to Rajasthan Government to enable it to meet the acute drought there (XIII—25.2.86), 361-62.
- Demand for financial assistance to Andhra Pradesh Government for meeting severe drought situation in the State (XVII—8.5.86), 23.
- Demand for immediate measures for resumption of work at the Sassoon Dock Fishing Harbour, Bombay (XIV—13.3.86), 300-301.
- Demand for improving Telecommunication service in Kangra, Hamirpur, Una and Bilaspur district of Himachal Pradesh (XVII—8.5.86), 19-20.
- Demand for including Bhyinder area in Bombay Telephone Corporation (XV—21.3.86), 339.
- Demand for introduction of dryland farming technology in areas lacking irrigation facilities (XVII—8.5.86), 12-13.
- Demand for lifting ban on filling up existing vacancies and creation of new posts in the P & T Department (XIII—5.3.86), 212.
- Demand for making registration of marriages obligatory (XIII—5.3.86), 212-13.
- Demand for measures for upliftment of the Adivasis in Pali District of Rajasthan (XIV—10.3.86), 339-40.
- Demand for measures to prevent pollution of air and water at Brajarajapur and Talcher in Orissa (XVII—29.4.86), 333.

- Demand for measures to provide adequate transport facilities in the country, especially in Delhi on Bandh days (XV—21.3.86), 340-41.
- Demand for measures to provide the villages of Purnea District in Bihar with adequate drinking water facility (XIV—10.3.86), 341-42.
- Demand for more Funds for construction of houses for tribal families displaced due to Dandakarnaya Project in Koraput (Orissa) (XVII—30.4.4.86), 250-51.
- Demand for opening Ayurvedic department in every District Hospital and giving the same pay etc. to the Ayurvedic doctors as is being given to the Allopathic doctors (XV—21.3.86), 338.
- Demand for opening branches of Agricultural Development Bank in Aligarh, Patna and Bhargain in Etah district of Uttar Pradesh (XVI—17.4.86), 237-38.
- Demand for pensionary and other benefits to the employees of "Banvasi Seva Mandal" in Madhya Pradesh (XVI—24.4.86), 295.
- Demand for protection of the indigenous industry manufacturing wattle extract used in leather tanning (XVII—8.5.86), 22-23.
- Demand for providing alternative employment to the Yoga teachers being removed from service by Kendriya Vidyalaya Sangathan (XVII—29.4.86), 335-36.
- Demand for providing financial assistance for construction of dam across Subansiri river in Assam (XIII—5.3.86), 215.
- Demand for setting up a chemical-based fertiliser factory in T. Kamgarh district of Madhya Pradesh (XIII—5.3.86), 211-12.
- Demand for setting up a watch assembly unit by HMT in Ladakh region (XIV—10.3.86), 340-41.
- Demand for setting up Nitrogen Fertiliser Plant in Tanda Tehsil of Faizabad in U.P. (XIV—13.3.86), 301-302.
- Demand for setting up T.V. transmitters in Bageshwar, Berinag, Dibrhat, Dharchula and Muntiyari in Uttar Pradesh (XIV—13.3.86), 305-305.
- Demand for setting up the proposed electronic switching equipment factory at Palghat in Kerala (XVII—29.4.86), 331-32.
- Demand for starting a new train from Ratlam or Kota to Delhi (XIV—13.3.86), 301.
- Demand for stoppage of Nilachal and New Nilachal Express trains at Jaipur-Keonjhar Road Station in Orissa (XVII—29.4.86), 332-33.
- Demand for stopping the system of obtaining visas by Indians in U.K., USA Canada, Malaysia and Singapore desirous of visiting India (XIV—10.3.86), 343.
- Demand for survey of villages in Faizabad and Barabanki district of U.P. to prepare schemes for providing drinking water there (XIV—10.3.86), 342.
- Demand for survey of water logged areas and measures to save crops from destruction in those areas (XVII—8.5.86), 14.
- Demand for taking necessary measures to provide facilities to fishermen at Kasaragod Harbour in Kerala (XIII—5.3.86), 214.
- Demand for upgrading Junior Navyug Schools to Senior Navyug Schools to ensure automatic admission of students of the Junior Wing to the Senior Wing (XVI—17.4.86), 232.
- Demand to introduce Air Service to Sagar in Madhya Pradesh (XV—24.3.86), 352.
- Demand to raise support prices of all agricultural produce by about 25 per cent (XIII—25.2.86), 357-58.

- Demand to re-start the Robtas Group of Industries, Bihar** (XVI—21.4.86), 305-06.
- Development of Hilly regions** (XVII—6.5.86), 275-76.
- Diversion of National Highway passing through Nagpur city to the outer side of the city** (XVI—15.4.86), 302.
- Effective measures needed to control malaria in the country** (XVII—30.4.86), 251.
- Establishment of High Power T.V. Transmitter at Visakhapatnam and Vijayawada** (XVI—9.4.86), 221-22.
- Extension of Tirori-Tunsar Road passenger train upto Bhandra town** (XVII—6.5.86), 274-75.
- Financial and technical assistance to Kerala for development of Mappila Bay, Cannanore, as a fullfledged port (Under Rule 377)** (XV—1.4.86), 308-09.
- Fixation of price of gas supplied for power generation at Uran, Maharashtra on coal equivalent basis** (XV—1.4.86), 308.
- Implementation of the proposed Kanpur Ganga Dam Project during Seventh Plan** (XVI—15.4.86), 305.
- Installation of high power T.V. transmitter in Churu District of Rajasthan** (XV—24.3.86), 354.
- Licence to the Bangalore Water supply and Sewerage Board for setting up wireless communication system** (XIII—26.2.86), 295.
- Maintenance, protection and renovation of Konark, Bhubaneswar, Puri and other temples of India's cultural heritage in Orissa** (XIV—19.3.86), 185-86.
- Measures needed to develop Paradeep Port by finalising South Korean Package offer and to complete Jakh-pura Banspani Railway line** (XV—24.3.86), 352-53.
- Measures needed to lift the heavy stocks of foodgrains accumulated in Punjab** (XV—1.4.86), 309.
- Measures needed to root out corruption from amongst the Government employees** (XVII—30.4.86), 249-50.
- Measures needed to solve the problem of industrial sickness in West Bengal** (XIII—26.2.86), 291-92.
- Necessary measures needed to avoid conflict between the boat owners and fishermen of Orissa and Andhra Pradesh** (XIII—6.3.86), 236-37.
- Necessary measures needed to ensure remunerative prices of agricultural produce to the farmers** (XIV—11.3.86), 262.
- Necessary steps needed to stop the closure of diamond and stone quarries in Panna district of Madhya Pradesh** (XIII—6.3.86), 241-42.
- Need for allocating funds under Plan expenditure for proper maintenance of Government buildings in various States** (XV—21.3.86), 341-42.
- Need for an Eastern India Development Council to ensure the balanced development of eastern India, particularly West Bengal during Seventh Five Year Plan** (XIV—19.3.86), 186.
- Need for arranging adequate supplies of coal to industries and small scale units in Orissa** (XIII—25.2.86), 360.
- Need for completion of inter-State Durgapur-Jamshedpur 400 KV line to meet power requirements of Orissa** (XVII—29.4.86), 335.
- Need for early clearance of the scheme for modernisation of the Sone Canal pending with the Planning Commission** (XIV—18.3.86), 257-58.
- Need for early completion of railway projects in the North-Eastern parts of India** (XVI—16.4.86), 239.
- Need for early completion of the on-going lift canal irrigation projects in the hilly regions of the country** (XIII—27.2.86), 276-77.
- Need for expansion of insurance service in the State of Sikkim** (XVIII—29.4.86), 336-37.

- Need for financial assistance to Orissa Government for buying adequate number of jeep mounted rigs for Salina affected areas (XVII—8.5.86), 23.
- Need for inclusion in Secondary and adult education curricula a comparative study of agricultural, industrial and economic development in India and the progress made by the advanced countries (XV—31.3.86) 384-85.
- Need for linking Southern Rivers with Northern Rivers and Western Rivers with Eastern Rivers (XIV—13.3.86), 304.
- Need for measures to solve the difficulties faced by I.D.PL. (XVI—17.4.86) 235-36.
- Need for providing the residents of Secunderabad Cantt. area with the basic civic amenities (XIV—10.3.86), 342-43.
- Need for rectifying the map published in a European financial magazine excluding Jammu & Kashmir and some other parts of India from India's territories (XIV—18.3.86), 256.
- Need for remedial measures in order to meet the severe drought situation in Gujarat (XIII—25.2.86), 364-65.
- Need to abolish contract system in Chromite mines in Orissa (XVI—9.4.86), 224-25.
- Need to abolish court fee in the country (XV—25.3.86), 303-04.
- Need to adopt effective measures for immediate installation of bio-gas plants in Bustar district of Madhya Pradesh (XV—7.4.87), 254-55.
- Need to adopt immediate measures to check exploitation of child labour in the country (XV—7.4.86).
- Need to adopt necessary measures to safeguard the interests of powerloom workers engaged in the manufacture of coloured sarees in Melgaon and other parts of Maharashtra (XVI—10.4.86), 332-33.
- Need to adopt protective measures to safeguard the interests of farm workers incapacitated in thresher accidents (XVI—23.4.86), 227.
- Need to allocate adequate funds by Central Silk Board for improvement of Sericulture in Anantapur district of Andhra Pradesh (XIV—19.3.86), 188-89.
- Need to allocate more funds for setting up proposed fish farm development agencies and brackish water farmers development agencies in Kerala (XV—3.4.86), 260-61.
- Need to allow M/s Singhal Super Phosphate to set up a Unit in Kanpur Shah Salempur village of Faizabad district of U.P. (XVI—23.4.86), 226.
- Need to amend article 310 and 311 of the Constitution (XIII—26.2.86), 293-94.
- Need to amend Delhi Rent Control Act to enable the defence personnel to regain the possession of their houses before retirement (XIV—17.3.86), 228.
- Need to amend Foreigners (Determination by Tribunals) Act, 1983 (XIV—12.3.86), 210-11.
- Need to appoint adequate staff in the office of the Central Board of Film Centres, Madras (XVII—30.4.86), 253-54.
- Need to arrange live telecast of Car Festival of Lord Shri Jagannath held every year at Puri Dham (XIV—12.3.86), 208-09.
- Need to attach a pantry car and an Allahabad bogie to the Utkal/Kalinga Express trains (XIII—6.3.86), 236.
- Need to attach Thakurani Iron Ore Mines of Orissa with a Steel Plant (XVII—28.4.86), 307.
- Need to attract more foreign tourists to India particularly from Middle eastern, Gulf and South-Eastern countries (XIV—12.3.86), 218.

- Need to bring about necessary modification in the Schedule for Scheduled Castes and Scheduled Tribes (XVII—29.4.86), 334-335.
- Need to bring Vasal, Nalasopra and Virar areas of Maharashtra under the jurisdiction of the proposed Corporation of Telecommunication for Delhi and Bombay (XIII—4.3.86), 598.
- Need to build necessary infrastucture for the rapid economic development of Tripura (XVII—7.5.86), 330-31.
- Need to check the underground water pollution caused by wastes released by Kanpur Chemical Works (XIV—11.3.86), 260.
- Need to commence the financial year on 1st September (XV—1.4.86), 306-7.
- Need to completely exempt all the components of power tillers from excise duty (Under Rule 377) (XV—7.4.86),
- Need to conduct survey of forts of historical/architectural value in Rajasthan and arrange for their proper maintenance (XVI—10.4.86) 337-38.
- Need to connect Ahmednagar town with Vayudoot Service (XVI—21.4.86), 308.
- Need to connect Chittorgarh in Rajasthan with the Vayudoot Service (XVI—24.4.86), 298.
- Need to connect Ranakpur Jain Temple in the Aravali Hills of Rajasthan with Vayudoot Service (Under Rule 377). (XVII—7.5.86), 326.
- Need to consider the polley of levying excise duty on articles of mass consumption like 'paan' and cigarettes and to streamline the procedure regarding grant of clearance to new brands of cigarettes (XV—25.3.86), 298-99.
- Need to construct a new bridge in place of Mattancherry bridge in Kerala (XIV—18.3.86), 257.
- Need to construct an all weather road to Zanskar and Lingshed area of Leh (J & K) (XVII—30.4.86), 252.
- Need to construct an airstrip at Gangtok, Sikkim (XV—21.3.86), 340.
- Need to construct fly-overs on Western Railway suburban section of Bombay between Bandra and Dahisar with the help of firms in the private sector (XIV—20.3.86), 208-09
- Need to construct railway bridges at Khushki Bagh railway crossing and at the Railway Station in Banmankhi area of Purnea district of Bihar (XV—24.3.86), 356-57.
- Need to declare 18 species of birds in Orissa as endangered species to save them from extinction (XIII—6.3.86), 238-39.
- Need to declare Ahmednagar Fort as a National Monument and to remove restrictions on the entry of the visitors into the Fort (XVI—10.4.86), 334.
- Need to declare Bhubaneshwar Airport as Custom airport and Bhubaneshwar city as customs warehousing station (XVII—28.4.86), 310-11.
- Need to declare Kalahandi district of Orissa as a 'No Industry District' (XVII—7.5.86), 327-28.
- Need to declare Nagar Malshet Kalyan Ghat Road as National Highway (XVI—10.4.86), 333-34.
- Need to declare Patna University a Central University (XIV—18.3.86), 256-57.
- Need to declare Ravi Jaunpur areas of Uttarkashi and Tehri districts of Uttar Pradesh as tribal areas (XVI—16.4.86), 236-37.
- Need to develop piparhawa villages as a tourist centre (XVI—23.4.86), 227-28.
- Need to develop the 'Shanideo temple'

- in Morena District of Madhya-Pradesh as a tourist resort (XIV—20.3.86), 210.
- Need to direct National Mineral Corporation to set up development Corporation to set up a tin factory in Bastar district of Madhya Pradesh (XV—24.3.86), 350-51.
- Need to direct Rajasthan Government to stop recovery of dues from Farmers of the Indira Gandhi Project area (XIII—6.3.86), 238.
- Need to direct State Governments to adopt measures for welfare of farmers, (XV—1.4.86), 311-12.
- Need to direct the Food Corporation of India to purchase mustard seeds at support price (XV—21.3.86), 339.
- Need to direct the Registrar General of India to conduct a survey of different ethnic groups in Ladakh for granting Scheduled Tribes Status (XVI—9.4.86), 223-24.
- Need to direct the State Government of Bihar to stop discrimination against Oriya Linguistic minorities in Singhbhum district of Bihar (XV—25.3.86), 301-32.
- Need to direct the State Government to stop de-forestation in the district of Bastar in Madhya Pradesh and instead make arrangements to supply wood from Bodhghat submerged areas to the consumer stores of the district (XIV—19.3.86), 183.84.
- Need to dispose of the sub-standard fertilizer at a reduced price either through Food Corporation of India or any other agency (XIV—12.3.86) 209-10.
- Need to draw up a National Programme to celebrate the 125th Birth Anniversary of Gurudev Rabindra Nath Tagore (XIV—19.3.86), 184-85.
- Need to drop the proposal for import of foreign technology in the field's of photovoltaics (XVI—10.4.86), 335.36.
- Need to drop the proposal of shifting of Tourism plant of Indian Rare Earth Ltd. from Bombay to Orissa (XIII—4.3.86), 597-98.
- Need to ensure adequate and early payment to the farmers for their produce purchased by FCI through its various agencies (XVI—16.4.86), 236.
- Need to ensure supply of water from Ban Sagar dam on Sone river to Mirzapur, Allahabad and Bana districts in U.P. (XV—31.3.86), 383-84.
- Need to establish a chain of Coast Guard Stations all along the 200 miles of sea cost of Orissa (XIV—17.3.86), 226-27.
- Need to expedite the setting up of Fertilizer factories in Jagdishpur, Shahjahanpur, Anota and Badaun (XV—1.4.86), 310-11.
- Need to explore feasibility of establishing Nuclear Power Project in Orissa to help overcome power shortage in the eastern region of the State (XIV—13.3.86), 304-05.
- Need to extend financial assistance to the Kamla (Textile) Mills Private Ltd., Bombay (XVII—8.5.86), 18.
- Need to extend relief to people affected by hailstorm in Monteswar, Purbastha and Nandaghat blocks of Kalna sub-division in West Bengal (XVI—24.4.86), 297.
- Need to fill up the existing vacancies of Judges in the High Court of Andhra Pradesh (XVI—24.4.86), 296-97.
- Need to fill up the reservation quota for Scheduled Castes and Scheduled Tribes candidates in government service in group 'D' posts (XVI—17.4.86), 233-34.
- Need to fulfil the minimum basic requirements of Primary Schools especially those located in the rural areas of the country (XVI—10.4.86), 333.
- Need to give adequate compensation to the owners of thousands of cattle which died recently in an epidemic

- in Bihar and take immediate steps to save the sick cattle(XIV—17.3.86), 230.
- Need to give assent to the Bill passed by the State Government of Tamil Nadu regarding taking over of Madras race club (XIV—11.3.86), 263.
- Need to give clearance to the Sidmukh and Nauhar Canal Projects in Rajasthan (XIII—27.2.86), 274.75.
- Need to give early clearance to Palavaram Project, Andhra Pradesh (XVI—21.4.86), 308-09.
- Need to give early clearance to the proposal for the setting up of a Cement plant at Jeypur in Orissa (XVI—23.4.86), 228-29.
- Need to give employment to land holders whose lands have been acquired in Ramagundam and Vishakhapatnam in Andhra Pradesh for construction of National Thermal Power Station and Steel Industry (XIV—11.3.86), 264-65.
- Need to give financial assistance to cultural institutes in Bihar (XIII—26.2.86), 292.
- Need to give financial assistance to the farmers of Punjab whose crops have been damaged in the recent hail-storm (XV—25.3.86), 301.
- Need to give financial assistance to the Maharashtra Cotton Federation for purchasing cotton from the farmers (XVI—16.4.86), 235.
- Need to give licence for setting up a Cement Factory in Morena district of Madhya Pradesh (XVII—28.4.86), 307-08.
- Need to give publicity to cases of fraud in banks and reveal the names of culprits and the nature of punishment given to them (XIII—27.2.86), 275.
- Need to grant clearance of the Petro-Chemical Project at Haldia in West Bengal (XIV—18.3.86), 258.
- Need to grant de jure recognition to All India Kendriya Vidyalaya Association (AJKVTA), (XVII—7.5.86), 331-32.
- Need to grant early clearance to the Muhane dam and Punpun Irrigation Projects in Bihar (XIV—20.3.86), 213.
- Need to grant early clearance to the super thermal power project proposed to be setup at Talcher in Orissa (XVII—7.5.86), 329-30.
- Need to grant equal pension to all ex-servicemen including the ex-servicemen of Burma (XIV—20.3.86), 210-11.
- Need to grant relief to the victims of heavy snowfall in Jammu and Kashmir State (XIV—27.2.86), 277-78.
- Need to ground Boeing 747 aircraft and conduct necessary tests to determine their structural defects (XIV—17.3.86), 227.
- Need to guarantee social security to active sportsmen and performing artists and also to exempt them from income tax (XV—31.3.86), 386-87.
- Need to handover the historical building presently heas Institute of Advance studies to the Himachal Pradesh Government (XVII—30.4.86), 254-55.
- Need to improve the working of St. Thomas Mount-cum-Pallavaram Cantonment Board, Madras (XIV—19.3.86), 187.
- Need to improve working of telecommunication system in Kota and Jhalawar districts of Rajasthan (XIII—5.3.86), 210-11.
- Need to include Maithili in the Eighth Schedule of the Constitution (XVII—28.4.86), 306.
- Need to include the Tharu tribe in the list of Scheduled Tribes (XV—31.3.86), 386.
- Need to increase the monthly and

- quarterly quota of Kerosene oil to Orissa (XIV—11.3.86), 261.
- Need to increase the number of direct train from metropolitan cities to Kerala (XVII—6.5.86), 278-79.
- Need to increase the number of ships for Haj Pilgrims and provide subsidy to the pilgrims travelling by air (XV—25.3.86), 299-300.
- Need to increase the procurement of iron ore from non-captive mines (XV—1.4.86), 307.
- Need to instruct the United Bank of India to liberalise its policy in respect of tea financing (XIII—25.2.86), 363.
- Need to introduce a train between Delhi and Kanpur keeping in view the difficulties faced by the passengers (XVI—23.4.86), 225-26.
- Need to introduce Telugu programmes in the network programme of Doordarshan (Under Rule 377), (XV—7.4.86), 259.
- Need to introduce vayudoot service linking Trivandrum and Cochin with Kuma'li in the Western Ghats region (XVII—7.5.86), 326-27.
- Need to issue a commemorative stamp in memory of Shri Ram Prasad Bismil (XVI—23.4.86), 230.
- Need to lay on the Table of the House the full texts of the opinions of Ministries of Home and Law regarding Bill on Muslim women, pending in Lok Sabha (XIII—6.3.86), 239-41.
- Need to limit the L.P.G. cylinder quota to one thousand cylinders per dealer for ensuring speedy delivery to the customers (XVII—6.5.86), 276-77.
- Need to look into the seating arrangements made for handicapped appearing in the Banking Service Recruitment Board Examination held in Bangalore (XIV—19.3.86), 187-88.
- Need to maintain 1981 ISI norms for finished leather (XVII—28.4.86), 309.
- Demand to make Scheduled Castes and Scheduled Tribes Commission more effective (XVII—30.4.86), 252-53.
- Need to open an institute in every backward district of the country to train nurses, compounder, drivers etc. (XV—7.4.86), 255.
- Need to open at least ten purchase centres in each Development Block of Uttar Pradesh for the purchase of Rabi Crop (XVI—24.4.86), 298-99.
- Need to open more bank branches in Midnapur district of West Bengal (XVI—15.4.87), 303-04.
- Need to open the blocked routes on roads lying incomplete on the border of Rajasthan and Madhya Pradesh States (XVI—21.4.86), 310-11.
- Need to pay property tax to the local bodies on the buildings owned by Central Government in Tamil Nadu (XIII—6.3.86), 241.
- Need to preserve the ancient cultural heritage of Kanauj, modernise its perfume industry and set up other industries (XV—25.3.86), 302-03.
- Need to prevent the closure and shifting of factories from Bombay, Thana and Ambernath (XVI—10.4.86), 336-37.
- Need to provide a lasting solution to boundary dispute between Uttar Pradesh and Bihar (XV—24.3.85), 355.
- Need to provide adequate financial assistance to Rajasthan for giving relief to farmers affected by heavy rainfall and hailstorm (XIII—26.2.86), 290-91.
- Need to provide adequate funds for expansion of existing main telephone exchange at Bhubaneswar during Seventh Plan (XIII—6.3.86), 237-38.
- Need to provide adequate relief to the drought affected people of Churu district of Rajasthan (XV—21.3.86), 336-37.

- Need to provide all facilities to orange growers in Jhalwara district of Rajasthan (XIV—12.3.86), 211-12.
- Need to provide compensation and rehabilitation grants to the persons whose houses and crops have been damaged due to water logging in various parts of Rajasthan (XVII—7.5.86), 325-26.
- Need to provide diesel oil at subsidised rates to smaller fishermen of Kakinada in Andhra Pradesh (XVI—16.4.86), 240.
- Need to provide direct rail link between western part of Orissa and Bhubaneswar by introducing Mahanadi Express (XVI—9.4.86), 222.
- Need to provide electricity in the unauthorised colonies of Delhi and also to the farmers for thrashing of grains (XVI—21.4.86), 307-08.
- Need to provide facilities in all T.V. Centres in Kerala for relaying programme in Malayalam from T.V. Station in Trivandrum (XVII—6.5.86), 273.
- Need to provide financial assistance by commercial bank to Housing Boards (XIV—13.3.86), 302-303.
- Need to provide financial assistance to the farmers affected by hailstorm in Morena district of Madhya Pradesh (XIII—27.2.86), 275-76.
- Need to provide financial assistance to the tune of Rs. 300 crores to the Government of Andhra Pradesh for taking measures to meet the drought situation in Rayalseema and Telangana areas of the State (XIII—4.3.86), 602.
- Need to provide free railway passes and other amenities to all the freedom fighters in the country (XIII—27.2.86), 277.
- Need to provide funds for linking Satna in Madhya Pradesh with other important cities of India by S.T.D. (XVI—16.4.86), 234.
- Need to provide grants to the farmers for purchasing diesel, tractors and other equipments (XVII—28.4.86), 309-10.
- Need to provide jobs to the displaced persons and absorb at least 3000 more persons before completion of Ist phase of the Visaknapatnam Steel Plant (XIV—12.3.86), 208.
- Need to provide more financial assistance to the State Government of Maharashtra for solving drinking water problem in the State (XIII—5.3.86), 213-14.
- Need to provide more funds to the State Government of Andhra Pradesh for solving the drinking water problem (XVII—28.4.86), 308.
- Need to provide S.T.D. facility in Gondia, Bhandara and Tumsar Telephone Exchanges (XVI—24.4.86) 296.
- Need to provide stoppage of Chetak Express train at Harsauli railway station in Rajasthan (XVII—6.5.86), 277-78.
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